

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.136/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Tara Jain -Versus- Misrilal Mines Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DEEPNATH ROY CHOWDHURY, Adv.
2. RAJARSHI DUTTA, Adv.
3. SHYAMTEE DATTA, Adv.
4. SAMAITA DAS CHOWDHURY, Adv.

Respondent

Samaita Das Chowdhury
Adv.
28/11/17

AKASH SHARMA, B.S. } Petitioner

ORDER

Ld. Pr. CS for the petitioner and the Ld. Advocates for the respondents are present.

Petitioner has not filed written submissions. Petitioner may file written submissions within 15 days from today with a copy in advance to the opposite parties.

List on 17/01/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)